

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI



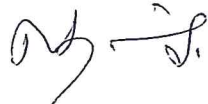
(4)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/27/2016  
NAME OF THE PETITIONER(S) : S. Padma and Another  
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
-------	-------------------	---------------------------------------	-----------

1)	Sandeep Kumar	for Petitioner	
	Per. Hari Shankar Mani		
2.	J. RAJAKUMAR	PCI for R2	
P. THANGARAJAN Rtd R2. IN PERSON.			

**ORDER**

Counsel for the Petitioner present and filed an amended petition. The same is taken on record. Counsel for the Respondent also present and prayed for time to make submissions. At request, time is enlarged. Put up on **28.11.2017 at 10.30 A.M.**

- sd -

MEMBER (TECHNICAL)  
ghk

- sd -

MEMBER (JUDICIAL)